Export of sugar

2149. SHRI R. VAITHILINGAM: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that it is expected that sugar mills could be exporting about 30-35 lakh tonne of sugar in 2018-19 as against the allocated minimum indicative export quota of 50 lakh tonne, unless the export quota is backed by Government with some force or penalty on mills which are not exporting against their quotas;

(b) if so, the steps taken by Government in this regard; and

(c) whether it is also a fact that Government is considering to enhance the export of sugar after meeting the domestic needs?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) and (b) With a view to evacuate surplus sugar from the country, mill-wise Minimum Indicative Export Quotas (MIEQ) of 50 LMT of sugar for export in the 2018-19 sugar season (October, 2018 to September, 2019) was fixed and sugar mills were advised to export sugar as per their MIEQ allocation. Against allocation of 50 LMT of sugar for export, about 37 LMT of sugar has been exported in sugar season 2018-19. No compulsion was made on sugar mills by the Government to export sugar from the country and sugar mills were free to export sugar as per their commercial decision.

(c) In view of huge carryover stock of sugar and estimates of surplus production of sugar than the estimated consumption in the current sugar season 2019-20, the Government has allocated mill-wise Maximum Admissible Export Quantity (MAEQ) of 60 LMT of sugar amongst sugar mills for export in the sugar season 2019-20.

PDS crisis in Manipur

2150. SHRI K. BHABANANDA SINGH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether there is any PDS allocation crisis in Manipur, if so, the reasons therefor;

(b) the amount of PDS items that have been distributed in Manipur during the year 2019, the details thereof;